

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 16/10/2017

Day : Monday

Time : 02:30P.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	C/50977/2015	Inder International	C.C.E. Amritsar	Saurabh Kapoor, Advocate/DR	
2	C/51937/2015	Bhawani Shankar Steel Industries	C.C. LUDHIANA	Saurabh Kapoor, Advocate/DR	
3	E/36/2016	Lok Nath Varinder Kumar Impex Limited	C.C.E. Ludhiana	IP/DR	


Prepared By


Checked By


12.10
MUKESH GUPTA
Assistant Registrar
CESTAT Chandigarh